## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4607 ANSWERED ON:25.08.2010 ENVIRONMENTAL IMPACT ASSESSMENT Mahtab Shri Bhartruhari

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government has received the Environment Impact Assessment (EIA) report relating to environmental clearance to the industries in Orissa;

(b) if so, the details thereof;

(c) whether some of the companies such as Posco, Vedanta and Arcellor Olittle etc. have submitted EIA study to the Government;

(d) if so, the details thereof; and

(e) if not, the reaction of the Government thereto?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The Environment Impact Assessment (EIA) Notification, 2006 mandates that identified categories of projects; including industrial units; obtain prior environmental clearance. The project proponents submit the Environment Impact Assessment (EIA) report for consideration of their proposal for environmental clearance to the Central Government for category 'A' projects and to the State Level Environment Impact Assessment Authority (SEIAA) for Category 'B' projects.

(c) &(d) All the proponents, in the country including Posco, Vedanta & Arcelor Mittal in Orissa, in respect of their projects requiring environmental clearance need to submit EIA reports, which assess the impact on physical environment, natural resources and socioeconomic parameters leading to suggested mitigation action through the Environment Management Plan (EMP).

(e) In view of the reply to parts (c) & (d) above, does not arise.